

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 02/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 141/13	State-Mahim Police St. V/s VirendraKumar D.Tiwari	Arguments
2	SC 375/19	State-Agripada V/s Rajababu Koyle Mansuri	Appearance
3	SC 671/15	State-DCB CID V/s Ashok Shankar Dethe	HCTB
4	SC 484/17	State-Shivaji Nagar V/s Parvej Raees Hussain Sayyed	HCTB
5	SC 713/19	State-DCB CID V/s Jitendra V. Mishra @ Bandish	HCTB

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 03/11/20
BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 559/20	Prashant Indra Narayan Mishra V/s State-Bandra Police St	Hearing
2	ABA 560/20	Deepak Indra Narayan Mishra V/s State-Bandra Police St	Hearing
3	ABA 1152/20	Hamid Khalid Khan & 5 Ors V/s State-Bandra Police St	Hearing
4	Cri B.A. 2015/20	Jignesh B. Shah V/s State-Bandra Police St	Hearing
5	ABA 1191/20	Harishchandra L. Chimbaikar V.s State-Bandra Police St	Hearing
6	SC 15/19	State-Bandra V/s Bilal Gaus Sayyed	HCTB
7	SC 2070/19	State-Bandra V/s Imran Yasin Shaikh & 2 other	HCTB

In the Court of HHJ Shri.R.M. Sadrani,

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Criminal Cause List Dated 04/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 190/10	State-ATS V/s Sameer Salim Munne Ansari & 8 Ors	R/E P.H.
2	SC 587/20	State-Bhandup Police ST. V/s Kattapanna @ Satish Sodalye Mutty Tevar	Appearance
3	Cri Rev. APP. 416/20	Rakesh C. Gupta V/s State- Excise V Division	Appearance
4	Cri Rev. APP. 417/20	Vinod S. Jadhav V/s State- Excise T Division	Appearance
5	Cri Rev. APP. 415/20	Gurunath J. Sonsurkar V/s State- Excise FS-I Division	Appearance
6	SC 505/18	State-Kurla Police St. V/s Ifraan @ Rafiulla Khan	HCTB
7	SC 1426/19	State-Shivaji Nagar V/s Abdul Kamal Alimuddin Shaikh	BA in SC

In the Court of HHJ Shri.R.M. Sadrani,

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Criminal Cause List Dated 05/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Misc App. SC 554/20	Raju Kashinath Sonkar V/s State	Appearance
2	SC 01/17	Sewree Police St. V/s Mohd. Jiyarul Chandali Shaikh	BA in SC
3	SC 382/19	State-Pantnagar V/s Sachin Divakar Pawar & Other	BA in SC
4	SC 192/20	State-Mahim V/s Rajiv R. Gandhi	BA in Sc

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Criminal Cause List Dated 06/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Cri Appeal 28/15	Shahib Abdul Aziz Qureshi V/s State	Arguments
2	Cri Appeal 21/15	Rizwana Noor Alam Shaikh V/s Nooralam Haji Inamuddin Shaikh & Ors.	Arguments
3	Cri M.A. 1199/20	Mrs. Rachana Sailesh Peringatt V/s. Ms Asim Industries	Hearing
4	Cri M.A. 1200/20	Ms. Neptune Developers & 4Ors V/s Ms Asim Industries	Hearing
5	Cri B.A. 1989/20	Mrs. Rachana Sailesh Peringatt V/s. Ms Asim Industries	Hearing
6	Cri B.A. 1990/20	Ms. Neptune Developers & 4Ors V/s Ms Asim Industries	Hearing
7	Cri Appeal 292/20	Mrs. Rachana Sailesh Peringatt V/s. Ms Asim Industries	Hearing
8	Cri Appeal 293/20	Ms. Neptune Developers & 4Ors V/s Ms Asim Industries	Hearing
9	SC 621/15	State-D.N. Nagar V/s Shamim Sharif Qureshi	R/E
10	SC 747/16	State-Tardeo V/s Prakas @ Murgi Kantilal Dabi	R/E
11	SC 387/20	State-DCB CID V/s Mahendra Yadav	Return of Notice

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Criminal Cause List Dated 07/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Cri BA 882/20	Ruben Lobo V/s State-Bandra Police St.	Hearing
2	Cri BA 883/20	Wendell Remedios V/s State-Bandra Police St.	Hearing
3	SC 1585/19	State-Agripada V/s Ashraf Shaukat Shaikh	Appearance
4	SC 500/20	State-Dharavi Police St. V/s Naresh H. Narsappa	Appearance
5	Cri M.A. 1261/20	Altaf Abdul Bayan Mistry V/s State-Khar Police St.	Appearance
